

there will be some delay in the completion of the project and if so when is it hoped that steel will begin to be produced?

**Shri T. T. Krishnamachari:** The question of delays is purely relative. But we hope that production will start by the end of 1958.

#### TRAINING FACILITIES

**\*110. Shri Jhulan Sinha:** Will the Minister of Production be pleased to state:

(a) the outline of the scheme providing training facilities for technicians approved by the Sindri Fertilizers and Chemicals Ltd.; and

(b) the progress made in regard to the implementation of that scheme?

**The Deputy Minister of Production (Shri Satish Chandra):** (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 40].

**Shri Jhulan Sinha:** May I enquire what is the maximum number of persons that can be taken up for training in the factory under the scheme?

**Shri Satish Chandra:** The number of trainees is one hundred graduate apprentices and ninety trade apprentices.

**Shri Jhulan Sinha:** May I enquire if Government is going to give any priority to such of those trained persons who have not yet been absorbed in the service of the factory?

**Shri Satish Chandra:** Sindri tries to absorb generally all those for whom there are vacancies but there is no guarantee of employment.

#### EXHIBITIONS

**\*111. Shri Radha Raman:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is a proposal to convert the Indian Industries Fair area into a permanent exhibition; and

(b) whether it is a fact that there is also a proposal to exhibit products of particular branches of the Indian Industry for stipulated periods and thus to continue the exhibition round the year?

**The Minister of Commerce (Shri Karmarkar):** (a) and (b). Yes, Sir, the matter is under consideration.

**Shri Radha Raman:** May I know what the Government is doing with the present site and the present structures?

**Shri Karmarkar:** Three of the structures are proposed to be there; they are of a permanent nature. But as I said the matter is under discussion between our Ministry and the Ministry of Works, Housing and Supply.

**Shri Radha Raman:** May I know if the Government has in view any exhibition by the Government or by any private agency to be held there in the near future and if it is so when do we expect that the exhibition to come into being?

**Shri Karmarkar:** The idea is to have a sort of a permanent exhibition. But the matter, as I said, is under consideration—whether there should be an exhibition by the private parties or whether it should be only Government exhibition, etc. are all matters for consideration.

**Shrimati Tarkeshwari Sinha:** May I know if the terms offered by the foreign countries who had their stalls here have been accepted by the Government and if so, what are the major terms on which Government is going to take over the permanent buildings?

**The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari):** I am sorry, I cannot precisely understand the import of the hon. lady Member's question. If she can perhaps give some more details, I will endeavour to answer it.

**Shrimati Tarkeshwari Sinha:** May I explain?

**Mr. Deputy-Speaker:** No, no.

**Shri Karmarkar:** By way of supplementing what my hon. colleague has said, I may say this to the hon. lady Member. Two buildings which have come over to us—the United States and the Chinese—will be there. I do not know if that satisfies the hon. Member at the moment.

**Mr. Deputy-Speaker:** Shri Bhagwat Jha Azad—absent. Shrimati Ila Palchoudhury—absent.

If both the hon. Members are absent, what is the purpose of clubbing the two hon. Members? Next question.

#### SYNTHETIC OIL PLANT

\*113. **Shri T. B. Vittal Rao:** Will the Minister of **Production** be pleased to refer to the replies given to Starred Questions No. 625 and 1021 on the 7th and 20th December, 1955 respectively and state;

(a) whether the American firm has since submitted the Project Report for the installation of a Synthetic Oil Plant;

(b) if so, whether all the Reports in this connection have been examined by the Experts Committee; and

(c) what decision has since been arrived at?

**The Deputy Minister of Production (Shri Satish Chandra):** (a) Yes.

(b) The reports are still under the consideration of the Experts Committee.

(c) No decision has been taken so far.

**Shri T. B. Vittal Rao:** When was the report of the American firm received?

**Shri Satish Chandra:** It was received in December.

**Shri T. B. Vittal Rao:** Was there any meeting of the Experts Committee after the receipt of this report?

**Shri Satish Chandra:** I cannot tell, the dates on which they met. The papers received in December from that firm have been sent to the Committee for examination and I think they are considering it.

**Shri T. B. Vittal Rao:** Has the examination of the two project reports been concluded or are all these three reports being simultaneously examined by them?

**Shri Satish Chandra:** These reports are being examined by the Experts Committee. The two earlier reports were examined but there is no likelihood of the larger scheme being taken up due to sufficient finance not being available in the next Plan. The entire scheme may have to be re-cast so as to bring it within certain limit. The question is being discussed with various firms who have submitted the Reports.

#### COMPENSATION CLAIMS

\*115. **Shri Gidwani:** Will the Minister of **Rehabilitation** be pleased to state:

(a) whether it is a fact that an inter-State gang were selling faked compensation claims involving several crores of rupees to prospective purchasers of evacuee property in Delhi;

(b) whether the gang had printed claim forms and forged the seals of claim verifying officers;

(c) whether any properties have been sold to persons having such faked claims; and

(d) if so, the value of such properties?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) Some cases of persons attempting to use forged claim orders have come to our notice. The case is under investigation by the police.

(b) Yes, the signatures of the Officers were forged.

(c) No.

(d) Does not arise.